

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Competition Appeal (AT) No.14 of 2020**

**IN THE MATTER OF:**

**Alkem Laboratories Ltd. & Ors.**

**... Appellants**

**Versus**

**Competition Commission of India & Ors.**

**...Respondents**

**For Appellant:                   Shri Aman Singh Baroka and Shri Manas Kumar  
  Chaudhari, Advocates**

**For Respondents:           None**

**ORDER**

**(Virtual Mode)**

**14.09.2020**           Heard. Issue Notice. Respondents on receipt of Notice may  
file Reply within two weeks.

The Appeal be listed thereafter 'for admission (after Notice)' by Registry  
after the service is complete.

[Justice A.I.S. Cheema]  
Member (Judicial)

(Justice Anant Bijay Singh)  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

*rs/md*